
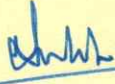




No. of Order	of Order	Order with Signature	Office Note as to action (if any) taken on Order
03.	11.9.06	<p>It is stated by Mr. A.K. Upadhyaya, learned Senior Advocate appearing for Respondent Nos. 1 and 2 that in the Second Counseling the name of the Petitioner has been cleared who has already been admitted in the Sikkim Manipal University of Health, Medical and Technological Sciences and thus, this Writ Petition has become infructuous.</p> <p>[2] The learned Counsel for the Petitioner, Mr. J.K. Prasad Jaiswal very fairly accepts this factual position.</p> <p>[3] This Writ Petition is dismissed as not pressed, but without cost.</p> <p style="text-align: right;">  (Binod Kumar Roy) Chief Justice </p> <p style="text-align: right;">  (A.P. Subba) Judge </p>	